

- (2) A copy of the Annual Report of the National Productivity Council, New Delhi for the year 1967-68.

[Placed in Library. See No. LT-1965/69.]

SHRI N. K. SOMANI (Nagaur) : Sir, on a point of order. I would like to bring to your attention and to point out to the House a certain serious omission, and I hope I will be permitted to speak. Because of the omission, it is relevant to speak.

MR. SPEAKER : If there is anything particular, you should have given me advance notice.

SHRI N. K. SOMANI : This is about item 3(2) of the papers laid on the Table.

MR. SPEAKER : You can give notice on it. They are just being placed on the Table.

SHRI N. K. SOMANI : I want to say a few words on it.

MR. SPEAKER : I am sorry I am not allowing it.

श्री अब्दुल गनी डार (गुडगांव) : स्पीकर साहब, अगर हाउस के टेबल पर रखे जाने वाले पेपर्स में कोई गलत बात हो, तो उसको हाउस के सामने लाने की इजाजत होती है। हमें हर वक्त पायंट आफ आर्डर रख करने का हक है। आप अपने रूलिंग को री-कनसिडर करें।

‘[شری عبدالغنی ڈار (گودگاؤں) سپیکر صاحب،  
اگر ہاؤس کے ٹیبل پر رکھے جانے والے پیپرز میں کوئی  
غلط بات ہو تو اس کو ہاؤس کے سامنے لانے کی اجازت  
ہوتی ہے۔ ہمیں ہر وقت پوائنٹ آف آرڈر دینے کا حق ہے۔  
آپ اپنے رولنگ کو ری کنسیدر کریں۔]

NOTIFICATION ETC. RE. NARMADA WATER  
DISPUTES TRIBUNAL

THE DEPUTY MINISTER IN THE  
MINISTRY OF IRRIGATION AND

POWER (SHRI SIDDHESHWAR PRASAD) : On behalf of Dr. K. L. Rao. I beg to lay on the Table—

- (1) A copy of Notification No. S. O. 4054 (English version) and S. O. 4055 (Hind version) published in Gazette of India dated the 6th October, 1969, constituting “the Narmada Water Disputes Tribunal”. [Placed in Library. See No. LT-1967/69.]

- (2) A copy each of Reference No. 12/6 69-WD, dated the 6th October, 1969 and No. 10/1/69-WD, dated the 16th October, 1969 to the said Tribunal (Hindi and English versions). [Placed in Library. See No. LT-1967/69.]

NOTIFICATIONS UNDER FORWARD CONTRACTS  
(REGULATION) ACT, 1952

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL DEVELOP-  
MENT INTERNAL TRADE AND  
COMPANY AFFAIRS (SHRI BHANU  
PRAKASH SINGH) : On behalf of Shri  
K. V. Raghunatha Reddy I beg to lay on  
the Table—

- (1) A copy each of the following  
Notifications issued under section  
6 of the Forward Contracts (Regu-  
lation) Act, 1952 :—

(i) S. O. 3211 (English version)  
and S. O. 3212 (Hindi version)  
published in Gazette of India  
dated the 9th August, 1969.

(ii) S. O. 3215 (English version)  
and S. O. 3216 (Hindi version)  
published in Gazette of India  
dated the 9th August, 1969.  
[Placed in Library. See No.  
LT-1968/69.]

- (2) A copy of the Annual Report  
(Hindi and English versions) of the  
Trade Marks Registry for the year